

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-457(PB)/2017

IN THE MATTER OF:

Vishal Suneja

.....Petitioner

v.

Affinity Beauty Salon Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 7

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

Mr. K. Dutta & Ms. Prachi Johri, Advocates

For the Respondent(s) :

Mr. Rahul Mukherjee, Advocate

ORDER

Learned counsel for the respondent requests for ten days' time to file reply. Let the reply be filed on or before 24.11.2017 with a copy in advance to the learned counsel for the other side. Rejoinder, if any, be filed within three days thereafter.

List for further consideration on 30.11.2017.

-Sd-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

-Sd-
(DEEPA KRISHAN)
(MEMBER TECHNICAL)

14.11.2017

Vineet